

प्रयास कर रही है?

कृषि मंत्रालय में राज्य मंत्री (श्री मोहम्मद अयूब खान): (क) जी, नहीं।

(ख) और (ग) प्रश्न नहीं उठता।

वर्षा के मौसम में सरदार सरोवर बांध को पहुंची क्षति

628. श्री सोमपाल: क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि गत वर्षा के मौसम में हुई भारी वर्षा के कारण सरदार सरोवर बांध को भारी क्षति पहुंची है;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) उक्त क्षति की मरम्मत पर अनुमानतः कितनी लागत आएगी;

(घ) क्या पूर्ववर्ती वर्ष के दौरान भी इस बांध के मुख्य हिस्सों को कुछ क्षति पहुंची थी;

(ङ) यदि हां, तो तत्संबंधी ब्यौरा क्या है और सरकार ने इसकी मरम्मत पर कितनी राशि खर्च की;

(च) क्या ऐसी क्षति पहुंचने का कारण बांध के मूल अभिकल्प में किसी खामी का रहना है;

(छ) यदि हां, तो क्या उसे दूर कर दिया गया है; और

(ज) ऐसी घटनाओं की पुनरावृत्ति से बचने के लिए सरकार ने क्या उपाय करने पर विचार किया है?

जल संसाधन मंत्रालय में राज्य मंत्री (श्री पी.वी. रंगैया नायडू): (क) से (ग) जी, नहीं। तथापि, सितम्बर, 1994 के पहले सप्ताह में आयी अभूतपूर्व बाढ़ के कारण सरदार सरोवर बांध का शमनकुंड, जो बांध के नीचे स्थित है, को कुछ क्षति हुई। लगभग 65,000 घन मीटर कंक्रीट बह गई और 13.84 करोड़ रुपए का नुकसान होने का अनुमान है।

(घ) जी, नहीं। 1993 के मानसून के दौरान कोई नुकसान नहीं हुआ था।

(ङ) प्रश्न नहीं उठता।

(च) से (ज) जी नहीं। शमनकुंड बेसिन को हुई क्षति के सभी पहलुओं, जिनमें क्षति के कारण, मरम्मत

और बांध का और निर्माण कार्य शामिल है, को जांच स्वतंत्र बांध सुरक्षा पैनल द्वारा की गई है। इस पैनल में विभिन्न विषय-क्षेत्रों के विशेषज्ञ शामिल हैं और उन्होंने क्षति का कारण डिजाइन संबंधी दोष नहीं माना है। बांध को सुरक्षा और उससे संबंधित कार्यों के बारे में इस पैनल द्वारा यथा संस्तुत उपचारालम्बक उपाय किए गये हैं।

Special subsidy schemes for coconut and cardamom farmers

629. SHRI JOY NADUKKARA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that there is gross decline in the price of coconut and cardamom; and

(b) whether Government propose to take steps to propose to announce and implement some special subsidy schemes for the affected farmers to enable them to recover from this difficult situation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) In the beginning of the 1995 marketing season copra prices were subdued. However, the price situation of copra has improved subsequently. The wholesale prices of cardamom indicate a fluctuating trend during the current year.

(b) Government of India has already announced the Minimum Support Prices of copra for 1995 season to protect the interest of copra growers. Besides, Coconut Development Board is implementing scheme for development of coconut culture and industry during 8th Plan which provides assistance and subsidy to the growers/units.

For the cardamom growers, there is a centrally sponsored Integrated Development Programme for spices under which subsidy is provided for planting materials. Besides, spices Board under the Ministry of Commerce is implementing various programmes for research, development, marketing and export of cardamom. At the instance of the Spices Board a Cardamom

Development Fund was also created.

National Pulses Development Project

630. SHRI RAHASBIHARI BARIK: Will the Minister of AGRICULTURE be pleased to state:

(a) the States where National Pulses Development Projects have been implemented during the Eighth Five Year Plan;

(b) the extent of success achieved under those programmes so far; and

(c) the details of the incentives and benefits provided to the pulses growers under these programmes where these programmes are being implemented?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) The National Pulses Development project is being implemented in the States of Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Nagaland, Orissa, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Delhi and Union Territory of Andaman & Nicobar Islands.

(b) As a result of implementation of National Pulses Development Project the production of pulses has shown considerable improvement. The production has increased from 12.02 million tonnes in 1991-92 to 14.46 million tonnes in 1994-95 which is an all time record.

(c) Under National Pulses Development Project, assistance is provided to the farmers on production and distribution of seeds, distribution of improved farm implements, sprinkler sets, Dal processors and storage bins, Rhizobium culture, Micro-nutrients, retail outlets and Pheromone Traps. Further, production technologies are being disseminated through frontline

demonstrations being organised by Indian Council of Agricultural Research(ICAR) and Block and Integrated Pest Management(IPM) demonstrations are being organised by the State Department of Agriculture. The farmers are provided the basic inputs to organise these demonstrations.

Action on Jafri Committee Report

631. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 3381 given in the Rajya Sabha on the 18th March, 1994 and state:

(a) whether Government have since completed the consideration of the report of Jafri Committee for implementation;

(b) if so, what are the decisions of Government taken thereon; and

(c) by when action is like to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION) (DR. KRUPASINDHU BHOI): (a) No, Sir.

(b) and (c) Does not arise.

निर्माणाधीन परियोजनाओं हेतु धन जुटाने के लिए वित्त निगम स्थापित करने हेतु प्रस्ताव

632. श्रीमती सुषमा स्वराज:

श्री राम जेटमलानी:

क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि देश में निर्माणाधीन सिंचाई परियोजनाओं को पूरा करने के लिए आवश्यक धन जुटाने हेतु एक वित्त निगम स्थापित करने संबंधी एक प्रस्ताव सरकार के विचारधीन है;

(ख) यदि हां, तो उसका ब्यौरा क्या है; और

(ग) इस संबंध में अंतिम निर्णय किस तारीख तक ले लिए जाने की संभावना है?